

Listed on : 06.04.2017
R. Court No. : 2
Item No. : 23

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.7989 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 16177 OF 2015

(Application for exemption from filing official translation)

ARVIND KEJRIWAL ... Petitioner(s)
VERSUS
STATE OF UTTAR PRADESH & ORS. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Court of
Ld. Registrar on 20.02.2017 when the following Order was passed -

**"Four weeks time, as last chance is given to the
learned counsel for the petitioner to comply with
the terms of the order dated 12.1.2017 of this Court
in respect of respondent No.3.
List again on 6.4.2017."**

Accordingly, on filing spare copy of the Special Leave
Petition, show cause notice was issued to Respondent No.3.
through registered A.D.Post on 03.04.2017, Service awaited.

Service of Show Cause Notice to Respondent Nos.1 & 2 is
complete and incomplete in respect of Respondent No.3.

The matter above mentioned is listed before the Court of Ld.
Registrar with this office report.

DATED this the 05th day of March, 2017.

ASSISTANT REGISTRAR

Copy to -

1. Mr. Chirag M. Shroof, Advocate.
2. Mr. Samir Ali Khan, Advocate.

ASSISTANT REGISTRAR